

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-161-2020**

Chowgule and Company ... Petitioner  
Versus  
Union of India and Anr ... Respondents

Shri HariKishan Maingi, Advocate for the petitioner.

**Coram:- M. S. SONAK &  
DAMA SESHADRI NAIDU, JJ.**

**Date :- 28th August, 2020**

**P.C.:**

Heard Shri HariKishan Maingi, learned Counsel for the petitioner.

2. Issue notice to the respondents, returnable on 02<sup>nd</sup> September, 2020.

3. In addition to usual mode of service, private service as also service upon the Standing Counsel for the Central Government is permitted.

**DAMA SESHADRI NAIDU, J.**  
mv

**M. S. SONAK, J.**